

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3812
ANSWERED ON:19.03.2015
RESCHEDULING OF LOANS TO POWER COMPANIES
Sampath Shri Anirudhan

Will the Minister of POWER be pleased to state:

- (a) whether the Government has any proposal to reschedule the loans to power companies and make available fuel at affordable price to rescue the power plants including the gas based power plants in the country;
- (b) if so, the details thereof, company-wise; and
- (c) the corrective measures taken or proposed to be taken by the Government to start the pending power plants in a running condition?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a) to (c) : No, Madam. Government has no proposal to reschedule loans to power companies. Commercial Banks and Financial Institutions such as Power Finance Corporation and Rural Electrification Corporation etc. take commercial decision and reschedule loans whenever justified.

Government of India is making all out efforts for additional availability of gas by way of taking necessary steps to increase domestic production of gas and facilitating import of RLNG. Government of India is also in the process of exploring possibilities for pooling of domestic gas with imported RLNG for supplying to all the stranded gas based plants.

Government of India, Ministry of Coal had promulgated an ordinance stipulating the methodology to be followed for allocation of cancelled coal blocks through auction/allotment. It is expected that this will benefit both categories i.e. those waiting for long term linkage as well as those affected by coal block deallocation. So far, 9 Coal mines have been auctioned for Power Sector. Reverse auction will result in lower cost of fuel.